

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Single Bench presided over by the **Hon'ble Shri Justice Somasekhar Sundaresan** has, on account of paucity of time, adjourned the matters on the Daily Board dated 4th July 2025 as follows :

Sr No	Date	Sr No	Date
25	July 07, 2025	67	August 08, 2025
39 to 44	July 21, 2025	68 to 70	July 25, 2025
45 to 50	July 22, 2025	71 to 76	July 28, 2025
51 to 56	July 23, 2025	77 to 82	July 29, 2025
57 to 60	July 24, 2025	83 to 88	July 30, 2025
61	July 07, 2025	89 to 94	July 31, 2025
62 to 63	July 24, 2025	95 to 101	August 01, 2025
64 to 66	July 25, 2025		

2. Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 5th day of July, 2025.

By order,

sd/-
(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.